

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 01.12.2020 at 2.45 PM

HEARING

1. Crime 68/2020 ANGPS
2. Crime 09/2020 SPS
3. Crime 345/2020 HPS
4. Crl.Misc. 265/2020
5. Crl. Misc. 277/2020
6. Crl. Misc 278/2020
7. Crl. Misc 279/2020
8. PCR 170/2020
9. CC 1150/2017
10. CC 803/2020
11. CC 1721/2014
12. CC 147/2016
13. CC 170/2017
14. CC 1074/2018
15. CC 1244/2018
16. CC 1634/2018
17. CC 73/2019
18. CC 106/2019
19. OS 106/2020
20. OS 250/2020

Hosakote

Dated: -27.11.2020

Prl. Civil Judge & JMFC.,  
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **01.12.2020**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b>EVIDENCE</b>	<b>HEARING</b>
1. CC 539/2012 2. CC 138/2013 3. CC 475/2013 4. CC 1215/2014 5. CC 378/2015 6. CC 1101/2015	21. Cr 86/2020 NGPS 22. CrI.Misc 98/2010 23. CrI.Misc 99/2010 24. CrI.Misc 100/2010 25. CrI.Misc 316/2011 26. CC 9/2013 27. CC 10/2013 28. CC 59/2013 29. CC 120/2013 30. CC 121/2013 31. CC 122/2013 32. CC 123/2013 33. CC 124/2013 34. CC 141/2013 35. CC 146/2013 36. CC 147/2013 37. CC 155/2013 38. CC 156/2013 39. CC 187/2013
<b>HEARING</b>	<b>ORDERS</b>
7. OS 268/2020 8. OS 272/2020 9. OS 276/2020 10. FDP 16/2017 11. CrI.Misc 379/2017 12. CrI.Misc 185/2020 13. CrI.Misc 194/2020 14. CrI.Misc 195/2020 15. CrI.Misc 271/2020 16. CC 1842/2016 17. CC 1157/2017 18. CC 1434/2017 19. CC 1850/2017 20. CC 891/2018	40. CrI.Misc 179/2020

Hosakote

Dated:- 30.11.2020

*Girish*  
30/11/2020  
Addl. Civil Judge & JMFC.,  
Hosakote

**Note:**

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3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.